

I. का अनुसूचक

अपना हस्ताक्षर (कानून) / मजिस्ट्रेट

प्रमाण (कानून) / मजिस्ट्रेट

अ

अ

अ

Affidavit to be furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to विधान सभा (name of the House)  
From 102, कुचर काट (समान्य) Constituency (Name of the Constituency)

अमरेंद्र कुमार पार्थिव son/daughter/wife of श्री रमाशशि पार्थिव  
Aged 37 years, resident of ग्राम-सिंगडा टॉलरुसिमा पो-टुभा भाग-मीरगांव जि. गोंयापलगांव  
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by जनता दल मुनाइरुड (name of the political party) / I am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self - अमरेंद्र कुमार पार्थिव	APMPPO882L	Year 2011-12	8,31,553-
2.	Spouse - श्रीमती रंजु देवी	X	X	X
3.	Dependent 1	X	X	X
4.	Dependent 2	X	X	X
5.	Dependent 3 .....	X	X	X

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description-
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	सुडमंग रचनर विधिपूर्वक गिरफ्तारी में बाधा पहुंचाना धारा 224, 235A, 120बी/37 भा.दं.वि. दिनांक 19.5.2005 को मुल. न्यायिक दफा. गोंयापलगांव द्वारा सहाय विचारणा गोंयापलगांव भाग कोर्ट स. 58/02
(b)	Name of the court, Case No. and Date of order taking cognizance :	सरकार के नाम अमरेंद्र पार्थिव उपरीष्ठ लिखित
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	X X

नोट:- जगह की कमी के कारण अन्य वादों का अपेक्षित विवरण अलग से संलग्न पत्रों पर दिया जा रहा है

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	X X
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	X X

2- पुनर्निर्माण सम्पत्ति को छिपाने में मदद करना धारा 414 भा0द0वि0  
मीरगंज थाना कांस्ट0 27/ 96 जिसमें मुख्य न्यायिक दण्डाधिकारी गोपालगंज द्वारा  
24- 7- 98 को सज्ञान लिया गया ।

3- यह कि सरकारी सेवक के कर्तव्यों के निर्वहन में बाधा उत्पन्न करना  
ध्वंश कर रचकर जान लेना प्रहार कराना सरकारी सम्पत्ति को क्षति करना  
दफा 325- , 337, 427, 307, 353 , 120 बी0 तथा 5/6 सरकारी  
सम्पत्ति क्षति निवारण अधिनियम जिसमें दिनांक 7-3- 08 को मु0 न्या0  
दण्डा0 गोपालगंज द्वारा सज्ञान लिया गया गोपालगंज थाना कांस्ट0 10 /05

4- मारपीट कर भयभीत करना वो अपराधिक न्याय मंगल करना मीरगंज  
थाना कांस्ट0 206/ 95 दफा 323/ 384 -385 सज्ञान लिया गया तथा तथा  
श्री शिवकुमार न्यायिक दण्डाधिकारी प्रथम ग्रेणी गोपालगंज द्वारा दिनांक 2-9-  
06 का आरोप गठन किया गया ।

5- अपराधियों को छिपानावो संरक्षण देना कटेया थाना कांस्ट0 16-05 सरकार  
बनाम अनुप चौधे अ0 दफा 216/ ए /34 भा0द0वि0 जिसमें मु0 न्या0 दण्डा0  
गोपालगंज द्वारा सज्ञान लिया गया तथा दिनांक 4-12- 09 श्री मृत्युंजय सिंह  
न्यायिक दण्डा0 प्रथम ग्रेणी गोपालगंज द्वारा आरोप का गठन किया गया

6- यह कि ध्वंश कर अपराधियों को छिपानावो संरक्षण देना कटेया थाना  
कांस्ट0 72/ 05 सरकार बनाम विष्णु रायवो0 जिसमें मु0 न्या0दण्डा0 द्वारा  
सज्ञान लिया गया वो दिनांक 15-7- 10 को श्री डी0के0 तिवारी प्रथम ग्रेणी  
न्या0 दण्डा0 द्वारा आरोप का गठन किया गया।

7- नाजायज मजमा बनाकर वातक हथीवार से लैस होकर सधारण घोट पहुंचाना  
क्षोभ परिरोध करना हवाई कायर करना कटेया थाना कांस्ट0 119/04  
सरकार बनाम अमरेन्दू कु0 पाण्डेयजिसमें मु0 न्या0दण्डा0 गोपालगंज द्वारा सज्ञान  
लिया गयातथा दिनांक 21- 7- 08 को अनुमण्डलीय न्या0 दण्डा0 गोपालगंज  
द्वारा आरोप विरचित किया गया ।

8- गाली गलौज देकर मुख्य कारिरत करने का श्रेय दिखाकर उदासन करना गोपालगंज  
थाना कांस्ट0 339/ 03 सरकार बनाम पप्पु पाण्डेय वो0 मुख्य न्या0दण्डा0  
गोपालगंज द्वारा सज्ञान लिया गया तथा श्री विष्णु न कुमार न्या0 दण्डा0

प्रथम श्रेणी गोपालगंज द्वारा दिनांक 3-7- 10 को आरोप का गठन किया गया  
9- छोर उपहीत वो मृत्यु का भय दिखाकर उत्थापन करना दफा 384-  
386- /34 भा0द वि0 मीरगंज थाना कांडस0 258/ 97 सरकार क्लाम  
बप्पु बाण्डेय वो0 मुख्य न्या0 दण्डा0 गोपालगंज द्वारा सज्ञान तथा दिनांक  
20- 4- 07 को श्री एस0 पी0 मिश्र न्या0दण्डा0 प्रथम श्रेणी गोपालगंज द्वारा  
आरोप का गठन किया गया।

गैरलाइसेन्सी आम्स के साथ ज्ञान लेवा समला कर सरकारी सेवक के  
कर्तव्य के निर्वहन मे बाधा पहुंचाना घोर उपहीत 08पेछ कारित करना अन्तर्गत  
दफा 186- 353 - 307- - 323/ 324 भा0द0वि0 तथा 27 आम्स एक्ट  
नवतन थानाकांडस0 07/ 2000 सरकार क्लाम सतीश बाण्डेय वो0  
जिसमे दिनांक 3- 7-01 को मुख्यन्या0दण्डा0 सिवान द्वारा सज्ञान  
लिया गया तथा दिनांक 3-9- 08 को प्रथम जिलावो सत्र  
न्या0 सिवान द्वारा दफा324- 186- 353- 333- 307- /34 भा0द0वि0  
दफा 27 आम्स एक्ट के अन्तर्गत आरोपका गठन किया गया।



(iv) Punishment imposed:

X

X

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	60,000=00	15,000=00			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<p>1904437=00</p> <p>78661=00</p>	<p>7,60,643=00</p>	X	X	X
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	X	X	X	X	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	<p>L.I.C.</p> <p>152500=00</p> <p>990000=00</p>	X	X	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X	X	X	X	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	X	X	X	X	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	<p>20 ग्राम सोना</p> <p>मूल्य - 56,000=00</p>	<p>35 ग्राम सोना</p> <p>मूल्य 98,000=00</p>	X	X	X

(vii)	Any other assets such as value of Claims/interest	✓	✓	✓	✓	✓
(ix)	Gross Total value	2119098=66	873643=00	✓	✓	✓

### 3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3	
(i)	<b><u>Agricultural Land</u></b>						
	Location(s)	X	मी. 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000	X			
	Survey number(s)						
	Area (Total measurement in acres)	X	12.5.10	X	X	X	X
	Whether inherited property (Yes or NO)	X	X	X	X	X	X
	Date of purchase in case of self acquired property	X		X	X	X	X
	Cost of Land (in case of purchase) at the time of purchase	X	90000=10	X	X	X	X
Any Investment on the land by way of development, construction etc.	X	X	X	X	X	X	
Approximate Current market value	X	01,20000=10	X	X	X	X	
(ii)	<b><u>Non-Agricultural Land</u></b>						
	Location(s)	X	मी. 1007, 1980, 1981	X	X	X	
	Survey number(s)						
	Area (Total measurement in sq. ft.)	X	45017	X	X	X	
	Whether inherited property (Yes or NO)	X	X	X	X	X	
	Date of purchase in case of self acquired property	X		X	X	X	
	Cost of Land (in case of purchase) at the time of purchase	X	6,00000=10	X	X	X	
Any Investment on the land by way of development, construction etc.	X	X	X	X	X		
Approximate Current market value	X	7,90000=10	X	X	X	X	
(iii)	<b><u>Commercial Buildings</u></b>						
	(including apartments)						
	-Location(s)	मी. 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000	X	X	X	X	
-Survey number(s)							
Built up Area (Total measurement in sq. ft.)	11.11.11	2.1.13	X	X	X		





	Any other liability	x	x	x	x	x
	Grand total of liabilities	1310066.00	1915688.00	x	x	x
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation	x	x	x	x	x
	Dues to departments dealing with supply of water	x	x	x	x	x
	Dues to departments dealing with supply of electricity	x	x	x	x	x
	Dues to departments dealing with supply of telephones/mobiles	x	x	x	x	x
	Dues to departments dealing with government transport (including aircrafts and helicopters)	x	x	x	x	x
	Income Tax Dues	x	x	x	x	x
	Wealth Tax Dues	x	x	x	x	x
	Service Tax Dues	x	x	x	x	x
	Municipal /Property Tax Dues	x	x	x	x	x
	Sales Tax Dues	x	x	x	x	x
	Any other dues	x	x	x	x	x
	Grand total of all Govt. dues	x	x	x	x	x

(7) Details of profession or occupation:

- a. Self. ब्यापार, वाणिज्यी कार्य  
b. Spouse ..... घरलिंगिन

(8) My educational qualification is as under: मैट्रिक उत्तीर्ण वर्ष 1991 अर्थात्-यह दुई हस्त रंभरा इन्टरमीडिएट उत्तीर्ण वर्ष 2004 ई. जे. बी. एन. काण्डा 98% अंक

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>अमरेंद्र कुमार- पार्थिव</u>
2.	Full postal address	<u>सा. सिंगर रंभरा तुलसीपुर पो. दुधला</u>
3.	Number and Name of the constituency and state	<u>102, कुचरकोट सामान्य विधान सभा क्षेत्र</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>जनता दल युनाईटेड</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>x गंडी</u>



(c) Total number of Pending cases where the court (s) have taken cognizance		करीब दस सेरा				
5.	PART of	Year for which last Income Tax Return filed	Total Income Shown			
(a) Candidate	अमरेंद्र कुमार शर्मा	वर्ष 2011-12	0831553=00			
(b) Spouse:	x		x			
(c) Dependents			x			
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	2119098=66	873643=00	x	y	x
B.	Immovable Asset	24,50,000=00	1310000=00	x	x	y
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1797000=00	1140000=00	x	y	y
(ii)	Approximate Current Market Price of Asset (Total Value)	2450000=00	1410000=00	x	y	y
7.	Liabilities					
(i)	Government dues (Total)	x	y	x	y	y
(ii)	Loans from Bank, Financial Institutions and others (Total)	1310066=00	1915688=00			
8.	Highest educational qualification: इन्दर मीडियम की वाकिफ परीक्षा दिल्ली में उत्तीर्ण, वर्ष 2004 ई. (जे.पी. इनीमरुसीटी) की.बी.एन. कार्यक्रम (1988) (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

अमरेंद्र कुमार शर्मा  
23/05/12  
DEPONENT



- 
- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.